

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. 2026/252/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: Manu-Mita Media Publishers Pvt. Ltd.

v/s.

ROC, Mumbai

SECTION OF COMPANIES ACT: 252 OF COMPANIES ACT, 2013

Order

36. C.P. 2026/252/(MB/2018)

None present. List this matter on 10.09.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)